

minary training tests so far the question of medical and physical are concerned for the future space flight with the Russian space pilots?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):** (a) The question of training of Indian personnel is under discussion with the Government of U.S.S.R.

(b) No, Sir.

(c) Does not arise in view of (b) above.

#### **Applications submitted in Rent Control Courts, Delhi**

5288. **SHRI R. R. BHOLE:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of applications submitted in Rent Control Courts, Delhi under Section 14(1)(e) read with Section 25B of Delhi Rent Control Amendment Act, 1976 during the period 1 January, 1980 to 31st December, 1980; and

(b) the number of cases in which permission was granted to contest the application?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):** (a) and (b). The requisite information is being collected and will be laid on the Table of the House.

#### **Employees to be covered by Group Insurance Scheme**

5289. **SHRIMATI JAYANTI PANTNAIK:** Will the Minister of LABOUR be pleased to state:

(a) which classes of employees of various departments will be covered under the new Group Insurance Scheme; and

(b) whether Railways, Posts and Telegraphs and Defence Ministries employees will also be covered under the scheme?

**THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA):** (a) and (b) The Central Government Employees Group Insurance Scheme, 1980 applies to all the Central Government servants, including those in the Railways, Posts and Telegraphs, and Defence, except members of the armed and para military forces who have already a separate scheme of their own, contract employees, persons on deputation from State Governments, Public Sector Undertakings or other autonomous Organisations, locally recruited staff in the Indian Missions abroad, casula labourers, part-time and ad-hoc employees.

#### **Traffic congestion in Chandni Chowk Delhi**

5290. **SHRIMATI JAYANTI PANTNAIK:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the traffic congestion in Chandni Chowk, Delhi;

(b) if so, the steps proposed to ease traffic congestion;

(c) whether the encroached areas are proposed to be cleared; and

(d) the steps proposed to be taken in the matter?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):** (a) Yes, Sir.

(b) to (d) The following steps have been taken/are being taken to ease the situation:—

(i) Constant efforts are made to keep the foot paths and roads clear of encroachments.

(ii) Parking space for cars, tongas and cycle rickshaws has been provided in an open space adjacent to Chandni Chowk.

(iii) The Public has been requested not to occupy the foot-paths and to avoid parking of vehicles at prohibited places. Vehicles parked at wrong places are lifted and removed.

(iv) Traffic Staff has been detailed for enforcement of the traffic regulations. Cash Security is realised from those who violate the provisions of the Motor Vehicle Act or the Traffic Regulations. The functioning of the Mobile Courts has also been intensified.

#### Labour Organisations receiving Foreign Money

5291. SHRI DAYARAM SHAKYA: Will the Minister of LABOUR be pleased to state:

(a) names of such Central Labour Organisations who received foreign money on account of donation, contribution, suscription, grant, loan or aid from any international social, cultural or political organisations or foreign Governments during the period January, 1981 to 30 September, 1981;

(b) total amount received by each labour organisation; and

(c) whether Government of India have also helped any labour organisation by giving monetary assistance by way of donation, loan or incentive etc.; if so, the names of such organisations with amount given to them from January, 1981 till date?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) to (c). The information is being collected and will be laid on the Table of the House.

#### Committee constituted to study Ecological aspect of Andaman and Nicobar Islands

5292. SHRI MANORANJAN BHAKTA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that on the direction of the Prime Minister a committee was constituted to study the ecological aspect of the Andaman and Nicobar Islands with special reference to Forest operation in the year 1980;

(b) if so, what is the composition of the committee and what action has been taken to finalise the report; and

(c) since the future exploitation of forests is depending upon the report of the said Expert Committee, when the report is likely to be released by Government?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH):

(a) to (c). At the instance of the Ministry of Home Affairs, the Department of Science & Technology notified a task force in May 1980 comprising 14 members, as per list attached, for the study of the eco-system of Andaman & Nicobar Islands for recommending short and long term environmental management plans for conserving and developing forest and marine resources. As the International Union for Conservation of Nature and Natural Resources Consultant Dr. D. N. Mcvan in his 1976 report had recommended that a land resource and capability survey should be carried out based on high quality aerial it was decided by the successor Department of Environment to seek appropriate multi-disciplinary expertise through the International Union for Conservation of Nature and Natural Resources. The task force did not